

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.118/241/HDB/2018
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Daljeet Singh Sardar & Others
NAME OF THE RESPONDENT(S)	Lalit Gupta & Others
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Ms. Priyanka for the Petitioner.

Due to internet connectivity issues, **matter is adjourned to 28.06.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**